



Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat – Jammu.

Notification,

Srinagar, the 15th May 2018.

SRO 210- In exercise of the powers conferred by section 4 of Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Act, 2013, and in supersession, of notification SRO 117 of 2018 Dated 2nd, March, 2018, the Government hereby constitutes following Juvenile Justice Boards, within their respective Districts/ Jurisdictions as shown against each; namely:-

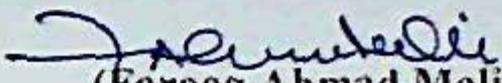
S. n	Constitution of Board	Status	Territorial District/ Jurisdiction
1	Parvaiz Iqbal, Sub Judge/Special Mobile Magistrate, Srinagar.	Principal Magistrate	Srinagar
2	Khair-ul-Nissa D/o Mohd Sultan Khan R/o House No. 3 Alamdar Colony, Town Bagh-I-Mehtab, Police Station Nougam District Srinagar.	Member	
3	Asima Hussan D/o Ghulam Hassan R/o Shadab Colony, 90 Feet Road Ahmad Nagar, Srinagar.	Member	
1	Chief Judicial Magistrate, Budgam	Principal Magistrate	Budgam
2	Feroz Ahmad Khan S/o Abdul Gaffar Khan R/o Tehsil Ompora, Police Station Budgam, District Budgam.	Member	
3	Tabassum Jan D/o Mohd Akbar Ganie R/o Village Devbagh, Town Chadoora, Police Station Chadoora.	Member	
1	Chief Judicial Magistrate, Ganderbal	Principal Magistrate	Ganderbal
2	Ghulam Rasool Sheikh S/o Ghulam Ahmed Shiekh R/o Watlar,	Member	
3	Maroofa Nisa D/o Sonallah Wani R/o Village Qasbalar, Ganderbal.	Member	
1	Fayaz Ahmad Qureshi, Munsif Baramulla.	Principal Magistrate	Baramullah
2	Peer Khurshid Ahmad S/o Pir Gh. Hassan R/o Dangi Wacha Ragiabad, District Baramulla.	Member	

2	Rukaya Hussan D/o Zahoor Iqbal Lone R/o Village Aloosa, Town Kupwara,	Member	
3	Mohd Rafiq Shah S/o Peer Shah R/o 19 Checki Drugmulla Teh. Kupwara, District Kupwara.	Member	
1	Altaf Hussain Khan, Munsiff Anantnag.	Principal Magistrate	Anantnag
2	Ufreena D/o Ahmadulah Tak R/o Village Dangerpora Anantnag.	Member	
3	Sajjad Ahmad Rather S/o Abdul Hamid Rather R/o Village Nathipura, Poca Doru District Anantnag.	Member	
1	Chief Judicial Magistrate, Pulwama	Principal Magistrate	Pulwama
2	Nadeem Ahmad S/o Mohd Maqbool Wani R/o Village Narwa, Block Kakapora, Pulwama.	Member	
3	Safia Rehim D/o Abdul Rahim Malik R/o Village Naira, Pulwama.	Member	
1	Chief Judicial Magistrate, Shopian.	Principal Magistrate	Shopian
2	Ab Majeed Wani S/o Abdul Wahid Wani R/o Dangerpora Shopian District Shopian.	Member	
3	Ms. Rehana D/o Abdul Qayoom Mangnoo R/o 109 (1) Aaram Bagh, District Shopian.	Member	
1	Chief Judicial Magistrate, Kulgam	Principal Magistrate	Kulgam
2	Sajjad Ahmad Wani S/o Gulam Rasool Wani R/o Kilam Bozgam Teh. Devsar District Kulgam.	Member	
3	Shugafta Parveen D/o Gh. Nabi Sheikh R/o Qaimoh Kulgam Teh Qaimoh District Kulgam.	Member	
1	Chief Judicial Magistrate, Bandipora	Principal Magistrate	Bandipora
2	Rafiq Bano W/o Asgar Ali Lone R/o Village Kaloosa, Bandipora.	Member	
3	Mohd Hashim Rather R/o Village Watapora Bandipora.	Member	
1	Tsewang Phuntsog, Munsiff Nobra.	Principal Magistrate	Leh
2	Kunzes Dolma R/o Serbong, Guest House, Leh, Ladhak.	Member	
3	Sonam Dorjay C/o Therba Dorjay R/o Tsetan Angmo Thyang.	Member	
1	Chief Judicial Magistrate, Kargil.	Principal Magistrate	Kargil
2	Mohd Hassan Lal R/o Village Baroo, Kargil,	Member	
3	Zakia Bano R/o Ward Goma, Kargil.	Member	
1	Meyank Gupta, 3 rd Additional Munsiff, Jammu.	Principal Magistrate	Jammu
2	Nischint Panchanda S/o Sh. Arun	Member	

	Panchanda R/o House No. 7A, Lane No. 2 Shakti Nagar Jammu.		
3	Dr. Cheshta Sharma D/o R. P. Sharma House No. 16, Chougan Fathu, Jammu.	Member	
1	Chief Judicial Magistrate, Kathua.	Principal Magistrate	Kathua
2	Subha Rani D/o Tilak Raj R/o V.P.O Mela Tehsil Hiranagar, Dist. Kathua.	Member	
3	Rajni Sharma D/o Raj Kumar R/o Vilage Kotah, Teh. Hiranagar District Kathua.	Member	
1	Chief Judicial Magistrate, Samba.	Principal Magistrate	Samba
2	Neemisha Rajput D/o Surjeet Singh R/o Mandi-Udh Gurha Slathian, Samba.	Member	
3	Veena Devi D/o Badri Nath R/o Village Rajpura Teh Rajpura Dist Samba.	Member	
1	Chief Judicial Magistrate, Udhampur	Principal Magistrate	Udhampur
2	Yasmeen D/o Mohibul Rehman R/o Ward 16, House No. 40 Near Jamia Masjid.	Member	
3	Hans Raj Thakur S/o Nek Ram House No. 216 Ward No. 11 Near Union Charch, Shivnagar Udampur.	Member	
1	Naushad Ahmad Khan, Sub Judge/Mobile Magistrate, Rajouri.	Principal Magistrate	Rajouri
2	Zulfikar Ali S/o Fazal Hussain R/o Fateh Pur Rajouri.	Member	
3	Seema Devi Sharma D/o Mani Ram Sharma R/o Ward No. 7 Agli Tavi Rajouri Dist Rajouri.	Member	
1	Chief Judicial Magistrate, Poonch.	Principal Magistrate	Poonch
2	Anjum Mehmood S/o Abdul Ahad R/o Biala Tehsil Mandi Dist Poonch.	Member	
3	Meenakshi Sudan W/o Dinesh Sharma R/o Mohalla Power House Poonch.	Member	
1	Chief Judicial Magistrate, Ramban	Principal Magistrate	Ramban
2	Nighat Ara D/o Gh. Nabi Ghani R/o Ward No. 4 Ramban.	Member	
3	Bodhraj Sharma S/o Late Sh. Mangr Ram R/o Village Govind Pura Tehsil and Dist Ramban.	Member	
1	Chief Judicial Magistrate, Reasi	Principal Magistrate	Reasi
2	Shagufta Anjum D/o Haji Abdul Majid R/o Village Thuroo Tehsil Mahore Dist Reasi.	Member	
3	Kritika Badyal D/o Nitya Nand Badyal	Member	

	R/o C/o Sagar Guest House, Ward No. 4 Main Bazar Katra (V.D) Near UCO Bank.		
1	Chief Judicial Magistrate, Kishtwar.	Principal Magistrate	Kishtwar
2	Wazir Ahmad Waza S/o Abdul Rashid Waza R/o Semina Colony Kistwar.	Member	
3	Girja Sharma D/o Kishori Lal Sharma R/o Pandit gam Kistwar.	Member	
1	Arun Kumar Kotwal, Sub Judge/Mobile Magistrate, Bhaderwah.	Principal Magistrate	Doda
2	Ireena Kousar D/o Mohd Rafiq Zargar R/o Old Bus Stand Mohlla Passi Bhaderwah, Doda.	Member	
3	Shamina Banoo D/o Bashir Ahmed R/o Gandoh Tehsil Gandoh.	Member	

By order of the Government of Jammu & Kashmir


(Farooq Ahmad Malik)
Under Secretary to Government
Social Welfare Department

No:- SW/JJB/Selection/01/2018

Dated:- 15 .05.2018

Copy to the:-

1. Secretary to Government, Ministry of Women & Child Development, GOI.
2. Principal Secretary to Government, Finance Department.
3. Ld Registrar General, Hon'ble High Court, J&K.
4. Commissioner/ Secretary to Government, General Administration Department.
5. Secretary to Govt. Department of Law, Justice and P A, J&K.
6. Chairman, JJB
7. Mission Director, ICPS, J&K
8. Director, Finance, Social Welfare Department.
9. Joint Director, Social Welfare Department.
10. OSD to Hon'ble Minister for Social Welfare, J&K.
11. PS to Hon'ble Minister for State Social Welfare, J&K.
12. PS to C/Secretary to Government, Social Welfare Department.
13. Concerned Members.